

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 46 of 2010**

**Dated: 11<sup>th</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

Kerala State Electricity Board ... Appellant  
Versus  
Kerala State Electricity Regulatory Commission ... Respondents

Counsel for the Appellant (s) : Mr. M.G. Ramachandran, Mr.T. George &  
Mr. Smitha Rani

**ORDER**

**Admit.** Issue notice to the Respondents returnable on 23.03.2010. Dasti service is permitted.

It is submitted that the connected matter being Appeal No. 177 of 2009 is coming on 23.03.2010.

Post this Appeal along with Appeal No. 177 of 2009 on **23.03.2010.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**